

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th September, 2014

No.HC.VII-100(Pt.-II)/2010/6988/A.### In supersession of this Registry's Notification No. HC.VII-100(Pt.-II)/2010/4097/A, dated 26th June, 2014, Hon'ble the High Court has been pleased to **withdraw the nominations of Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati** (the then Counsellor, Family Court, No. 1, Kamrup, Guwahati) & **Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar** (the then Counsellor, Family Court, Cachar, Silchar) for their participation in the **National Seminar on "Counselling Couples in India: Perspectives from Family Court Counselors"**, scheduled to be held on 11th & 12th October, 2014, at the Tata Institute of Social Sciences, Deonar, Mumbai.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100 (Pt.-II)/2010/6989 - 7002/A dated 25.09.2014
Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information (in reference to this Registry's Notification No. HC.VII-100(Pt.-II)/2010/4097/A, dated 26th June, 2014.
4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. **Ms. Chetna Duggal, Assistant Professor, Centre for Human Ecology, School of Social Sciences, Tata Institute of Social Sciences, Sion-Trombay Road, Deonar, Mumbai.**
7. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. **Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati.**
9. **Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar.**
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM